

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336OF 2018 &
IA NO.569 of 2019

Dated :8th July, 2019

In the matter of:

Noida Power Company Limited : ... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission &Ors. : ... Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **21.08.2019.**

PS/Court Master

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